

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
STARRED QUESTION NO. *138
ANSWERED ON 13TH FEBRUARY, 2025**

WIDENING OF NH-734

***138. MRS RUCHI VIRA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has allocated any funds for land acquisition and compensation for the widening of National Highway No. 734 from Muradabad to Uttarakhand via Thakur Dwara from four lanes to six lanes, if so, the details thereof, tehsil-wise;**
- (b) whether a notification for land acquisition for the above construction work was issued on 12th January, 2022, but the compensation to farmers has been given based on the 2019 circle rate, if so, the reasons therefor;**
- (c) whether the Government has received complaints from public representatives regarding gross negligence by officials in the land acquisition compensation for the construction on the said section, if so, the details thereof; and**
- (d) whether the Government would conduct a high-level inquiry regarding the compensation being paid to farmers at the 2019 circle rate instead of the January 12th, 2022 rate and take legal action against negligent officials, if so, the details thereof?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION *138 ANSWERED ON 13TH FEBRUARY, 2025 ASKED BY MRS RUCHI VIRA REGARDING WIDENING OF NH-734.

(a) Yes Sir. An amount of about Rs 1207 Crore has been allocated for compensation towards land acquisition for the widening of National Highway(NH)-734. The Tehsil wise details are attached as Annexure.

(b) The work of widening of NH-734 has been awarded in 3 packages and details of notification under 3A of the National Highways Act, 1956 for Land acquisition is as below: -

(1) 4 Lane of Moradabad Sector Bypass Ring Road from Km. 0.000 to Km. 33.200 NH-734 (PKG-I). The notification under section 3A of the NH Act, 1956 for the land acquisition was published on 28.09.2021.

(2) 4 Lane Moradabad-Thakurdwara -Kashipur Section from Km. 0.000 to Km. 38.770 of NH-734 (PKG-II). The notification under section 3A of the NH Act, 1956 for the land acquisition published on 12.01.2022.

(3) 4 Lane Kashipur Bypass from Km. 38.770 (near UP/UK Border) and ends at Km. 53.260 (PKG III). The notification under section 3A of the NH Act, 1956 for the land Acquisition published on 05.05.2022.

As regard to determination of compensation, the Compensation of Land and associated structures is determined by the Competent Authority for Land acquisition (CALA) notified under section 3(a) of NH Act 1956. Further the compensation is determined by CALA as per NH Act 1956 and provision of Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013(RFCTLARR Act-2013). The compensation has been calculated by CALA, as per applicable provisions

(c) to (d) Government receives complaints/references from people and public representatives and are dealt appropriately. As far as this project is concerned, no specific complaint has been received in this regard.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO. *138 ANSWERED ON 13TH FEBRUARY, 2025 ASKED BY MRS RUCHI VIRA REGARDING WIDENING OF NH-734.

Sr. No.	Name of Project	Length (in Km)	Tehsil wise LA Awarded Cost (Rs. In Cr.)	
			Tehsil	Fund (Rs. In Cr.)
1	4 Lane of Moradabad Bypass Ring Road from Km. 0.000 to Km. 33.200 NH-734 (PKG-I)	33.72	Moradabad	451.84
			Amroha	20.28
2	4 Lane Moradabad-Thakurdwara -Kashipur Section from Km. 0.000 to Km. 38.770 of NH-734 (PKG-II)	38.77 & (0.980 km of Pkg III)	Moradabad	218.77
			Thakurdwara	308.00
3	4 Lane Kashipur Bypass from Km. 38.770 (near UP/UK Border) and ends at Km. 53.260 (PKG III)	14.490 (13.510 in Uttarakhand)	Kashipur	207.60
